

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/00069/2019

DATED THIS THE 27TH DAY OF MARCH, 2019

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

William Doyle A.F,
S/o Shri A.C. Francis,
Aged about 42 years,
Post Graduate Teacher (Physics),
Jawahar Navodaya Vidyalaya ,
Pandakkal, Mahe. PIN 673 310,
Residing at: JNV Quarters, Pandakkal P.O.,
Mahe. PIN 673 310.

...Applicant

(By Advocate Shri T.C. Govindaswamy)

Vs.

1. Union of India,
Represented by the Secretary to Government of India,
Ministry of Human Resources Development,
(Department of School Education and Literacy),
New Delhi-110 001.

2. The Commissioner,
Navodaya Vidyalaya Samithi,
B-15 Institution 4-B Nagar, Sector 62,
Noida, (U.P.) Pin-201 307.

3. The Deputy Commission,
Navodaya Vidyalaya Samithi,
Hyderabad Region,
N.L.I Buildings, Nallagundla Road,
Gopanpally P.O.,
Hyderabad-500 107,
Telangana State.

...Respondents

(By Standing Counsel Shri V.N. Holla for Respondents)

O R D E R (ORAL)**HON'BLE DR.K.B.SURESH ...MEMBER(J)**

Heard. Both counsel submit that the matter has become infructuous, as the Government has decided to grant the benefit to the applicant and to all those similarly situated like him. Therefore, it is recorded.

2. The OA is disposed off. No order as to costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred in O.A. No. 170/00068/2019

Annexure-A1: Copy of Section II of Part A of First Schedule to CCS (RP) Rules 2008.

Annexure-A2: Copy of office order dated 12/22.3.2018 issued by the Deputy Commissioner of Bhopal Regional Office of Navodaya Vidyalaya Samiti.

Annexure-A3: Copy of common order of Hon'ble CAT, Jabalpur Bench dated 8.12.2017 in OA.200/00380/2016 and connected cases.

Annexure-A4: Copy of office order dated 01.02.2018.

Annexure-A5: Copy of representation dated 31.07.2018 submitted by T.P. Praveen Kumar.

Annexures referred by the Respondents in the Reply Memo

Annexure-R1: Copy of letter dated 14.11.2018 issued by Navodaya Vidyalaya Samithi, Noida, (U.P.).
